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Construction of Flyovers on Rail Cossings in Ahmedabad

3207. SHRI BANGARU LAXMAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there are any proposals pending for construction of flyovers on railway crossings in Ahmedabad city; and
- (b) whether they have been included in the Railway Budget, for 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) no. Sir.

(b) Does not arise.

Introduction of a Course in Marine Archaeology

3208. SHRI N. GIRI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have decided/are contemplating to introduce marine archaeology in selected Indian Universities/Institutes; and;
- (b) if so, the details thereof and if not, the reasons therefor?:

THE MINISTER OF STATE IN THE DEPTT. OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Government does not introduce any courses in the Universities. Decisions regarding introduction of new courses are taken by the concerned institutions themselves on the advice of their Academic Councils.

Use of Agricultural Implements

3209. SHRI RAHASBIHARI BARIK: Will the Minister of AGRICULTRE be pleased to state:

- (a) whether there is a need to popularise the use of agricultural implements among the backward States:
- (b) if so, the direction given to different States in the matter; and
- (c) the details of steps taken by Government of Orissa in that direction?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA) (a) yes, Sir.

- (b) Government of India is encouraging the use of modern agricultural implements are equipment by providing subsidy for the purchase of such equipment under the various centrally sponsored crop production schemes as well as the schemes "Use of Plastics in Agriculture" and "Dimotion of Agricultural Mechanisation".
- (c) Government of Orissa have taken the following steps for popularisation of agricultural equipment:—
 - (i) Implementation of various Centrally Sponsored Schemes applicable to the State of Orissa;
 - (ii) Conduct of demonstration and supply of improved farm equipment and implements;
 - (iii) A special provision of Rs. 2.75 crores has been made for grant of subsidy under the State Plan during the year 1996-97 on the purchase of farm equipment and implements;